

# HIGH COURT OF ORISSA: CUTTACK

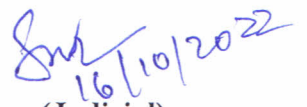
## Corrigendum Notice

No. XXXIII-25/2017-22- 1810 Dated: 16.10.2022

This is for information of all the concerned prospective bidders that the following corrigendum are issued with respect to the Notice No. XXXIII-25/2017-22- 1781, Dated: 01.10.2022 in the interest of fair competitive bidding.

1. Price quotations should be submitted only by hand to the Registrar (Judicial), High Court of Orissa, Cuttack on or before 21.10.2022 at 3.30 PM. Quotations received after last date and time of submission shall not be considered. Price bids of technically qualified bidders shall be opened in presence of representatives of bidders at on 21.10.2022 at 4:00 PM.
2. Important Dates/ Time:-  
Start date: 01.10.2022;  
Last Date of submission of price quotations: 21.10.2022 till 03.30 PM;  
Date and Time for opening of price quotations: 21.10.2022 at 04.00 PM.
3. The successful Bidder shall submit Performance Bank Guarantee to the tune of Rs. 1,00,000/- in the name of "The Registrar (Judicial), High Court of Orissa, Cuttack" drawn on any Nationalised Bank having validity till 31<sup>st</sup> January, 2024 within 15 days after award of the Tender.


The other terms and conditions as mentioned in the Tender Notice shall remain unchanged.

  
Registrar (Judicial),  
High Court of Orissa

Memo No. XXXIII-25/2017-22- 1811(2) Dated: 16.10.2022

Copy forwarded to the:

1. High Court of Orissa Office Notice Board
2. Superintendent (Computer Section) for uploading the same in the website of High Court of Orissa.

  
Central Project Coordinator